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97 & 1997-98 stood at Rs. 164.03 crores, Rs. 181.82 crores and Rs. 193.28 crores respectively.

The State Government has proposed an allocation of Rs. 606.51 crore in the revised LTAP for 1998-99. As some of these schemes are demand driven and others involve relaxation of norms, the actual flow of funds would depend on progress of work, etc. However, in order to ensure a certain level of funds to these districts various steps have been taken including doubling of the first instalment of funds under Employment Assurance Scheme (EAS) and provision of an additionality of Rs. 37 crore in the Annual Plan, 1998-99 of Orissa for KBK districts. Further, Rs. 7 crore have been provided for emergency feeding programme and Rs. 2 crore for Mobile Health Units under Basic Minimum Services (BMS).

## पूर्ण हो गई परियोजनाएं

1383. श्री रामजीलाल: क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि:

(क) चर्तमान में ऐसी परियोजनाओं की संख्या किंतनी है, जो समय से पूरी नहीं हो पा रही हैं तथा इस कारण उनकी लागत में किंतनी वृद्धि हुई है;

(ख) इस सेबंध में विलंब के क्या करण हैं तथा सरकार द्वारा इसे दूर करने के लिए क्या विशेष प्रयास किए गए हैं: और

(ग) इसके क्या परिणाम निकले हैं?

रेल मंत्रालय में राज्य मंत्री संसदीय कार्य मंत्रालय में राज्य मंत्री तथा योजना और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री राम नाईक): (क) जून, 1998 तक 20 करोड़ रुपए और उससे अधिक की लागत वाली 451 परियोजनाओं में से 202 परियोजनाएं निर्धारित समय से पीछे चल रही है। इन परियोजनाओं की लागत में उनकी 75488 करोड़ रुपए की अनुमोदित लागत की तुलना में 12037 करोड़ रुपए की वृद्धि है।

(ख) विलंब के कारण परियोजना दर परियोजना अलग-अल्ग होते हैं। तथापि विलम्ब के कारणों में आम तौर पर भूमि अधिग्रहण में देरी, पर्यावरण संबंधी अनापति मिलने में देरी, संरव- नात्मक सामग्री का अभाव, पर्याप्त निधियों के उपलब्ध होने में विलंब, ठेका देने में देरी, ठेकेदारों की असफलता, उपस्करों की आपूर्ति में देरी तथा कानून और व्यवस्था की समस्याएं आती है। और भी देरी न हो यह रेकने के लिए सरकार द्वारा निम्नलिखित विशेष उपाय किर गए हैं:---

- (1) समस्याओं के निराकरण के लिए प्रशासनिक मंत्रालय में शक्तिप्राप्त समिति गठित करना;
- (2) परियोजना को अवधि तक के लिए केन्द्रक अधिकारी (नोडल आफिसर) की नियुक्ति करना:
- (3) कार्यक्रम कार्यान्वयन विभाग द्वारा नियमित प्रबोधन करना;
- (4) प्रभागे मंत्री, प्रधानमंत्री कार्यालय और मंत्रिमंडल सचिवालय द्वारा विशेष निगरानी तथा

(ड) भूमि अधिग्रहण संबंधी अधिनियम और पनर्वास पैकेज में संशोधन करना।

(ग) समस्याओं का जल्दी से जल्दी समाधान किया जाता है और आगे विलंबन न हो, इसकी निगरानी की जाती है।

Foreign investment in space technology

1384. SHRI SA'TISHCHANDRA SITARAM PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering any proposal to allow foreign investment in building and launching satellites as part of the new space policy;

(b) if so, the details of the policy under consideration/finalised by the Departments of Telecommunications and space; and

(c) the details of perspective plan formulated with projection of investment?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) The Government have decided to permit Foreign Direct Investment in Licencee companies operating Global 237 Written Answers

Mobile Personal Communications by Satellite (GMPCS) services upto 49% of the total equity subject to, *inter-alia*, obtaining licence for GMPCS from the Telecom Authority on the recommendations of an Inter-Ministerial Licencing Committee. In addition as part of the Satellite Communication Policy (SCP) implementation, Government is considering guidelines and norms for Foreign Direct Investment in establishment and operation of communication satellite system by Indian private companies.

(c) No such plan has been formulated.

## Achieving Self-Reliance in space technology

1385. SHRI NARENDRA MOHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have drawn any time-bound proposal to achieve self-reliance to avoid dependence on other nations, as the country's needs for space applications are diverse and large; and

(b) if so, the details thereof and what is the budgetary allocation for R&D for the space research, in the Ninth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) The specific programmes of 9th Five Year Plan oriented towards achieving self-reliance in space technology include:

- Conducting developmental flights and operationalisation of Geosynchronous Launch Vehicle (GSLV). A sum of Rs. 505 Crores is allocated in the 9th Plan towards this.
- Strenghening the R&D base towards realisation of operational satellites and launch vehicles in a self-reliant manner. Rs. 535 Crores is allocated in 9th Plan towards this.

- Interaction with premier academic, scientific and research institutes in the country for carrying out space science research in various areas. Rs. 47 Crones is earmarked for this purpose in 9th Plan.
- Accelerated efforts for indigenisation of space-qualified electronic components and materials used in satellite and launch vehicles through Indian industries. Rs. 95 Crores is earmarked in 9th Five Year Plan towards such efforts.

**Exodus of Scientists from ISRO** 

1386. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that discontentment is brewing among the ISRO scientists and engineers and they have threatened brain drain;

(b) whether it is also a fact that a substantial number of scientists and engineers have quit space research organisations within the last two years or so;

(c) if so, the number of scientists and engineers who left the space research organisations during the last two years;

(d) the reasons for their discontentment; and

(e) what steps have been taken by the Government to redress their grievances to check their exodus from the space research organisations?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) No, Sir.

(b) No, Sir.

(c) 242 Scientists/Engineers have resigned from Indian Space Research Organisations during the last two years (since October 1996 till November 1998).

(d) and (e) Do not arise, in view of (a) above.